

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.1183
TO BE ANSWERED ON 09.02.2018

Upgradation of Sri Venkateshwara Zoological Park

1183. SHRI Y.S. AVINASH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Central Zoo Authority (CZA) has taken a decision to upgrade the Sri Venkateshwara (SV) Zoological Park situated in Tirupathi of Andhra Pradesh to a large category park;
- (b) if so, the details thereof; and
- (c) the details of incentives and concessions being given to the SV Zoo Park under CZA authority?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) Yes Madam. The Central Zoo Authority (CZA) has re-categorised Sri Venkateswara Zoological Park, Tirupati from 'Medium Category Zoo' to 'Large category zoo' on fulfilment of criteria specified under Rule 9 under Recognition of Zoo Rules, 2009. The re-categorisation of zoos is based on the Annual Inventory Report submitted by the zoos in fulfilment of statutory requirement under Rule 11(1) of the Recognition of Zoo Rules, 2009 and particulars submitted by the zoos to the CZA.
- (c) Madam, there is no provision in the Recognition of Zoo Rules, 2009, for any incentives or concessions by the CZA to the zoos. However, the CZA provides financial assistance to zoos as per 'Guidelines for prioritizing grant of financial assistance to zoos' subject to availability of grant-in-aid.
